

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) /202/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Vivek Kale & others
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd & (02) others
UNDER SECTION	
	9 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Apper Raw	Coursel	Verpederiapparacogni 9866709054 1 cm	i will
P.V. Rama Rew	Cocensel	procrady of guart com 8019564704	District The Control of the Control

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri V. Appa Rao, Learned Counsel for the Petitioner and Shri P. Raja Sripathi Rao, Learned Counsel for the Respondent.

Similar matters have been posted to 16.11.2017. The Learned Counsel for the Petitioner have complied with the objections raised by the Registry. Post this case also on 16.11.2017 along with other cases.

Member (T)

Member (J)